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title: Introduction of the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2015 (Amendment of the Schedule).

SHRI P. KARUNAKARAN (KASARGOD): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

*The motion was adopted.*

SHRI P. KARUNAKARAN: I introduce the Bill.

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